

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION No. 2641
TO BE ANSWERED ON 03.01.2018

FUNDS ALLOCATED FOR WELFARE OF MINORITIES

2641. SHRI BADRUDDIN AJMAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether there are various States including Assam where funds allocated for the welfare of minorities are not utilized properly;
- (b) if so, the details thereof and reasons therefor;
- (c) whether any steps have been taken by the Government about better cooperation between State and Central Government for proper and timely utilization of the funds earmarked for the development of minorities;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)

(a) to (e). The Ministry is implementing Multi-sectoral Development Programme(MsDP), a Centrally Sponsored Scheme, in 710 Minority Concentration Blocks, 66 Minority Concentration Towns and 15 Clusters of Villages in the country. The State/UTs including Assam formulate and implement projects under the scheme from funds sanctioned and released by Ministry under MsDP. Timely utilization of the funds by the State/UTs are affected in some States/UTs in respect of some projects on account of non-availability of land, delay in release of funds by the States to implementing agencies. To expedite the utilization of funds by States, the Ministry has been conducting regular review meetings with the States governments/UT administration and field visits. The details is at Annexure-I.

Annexure referred in the reply of part (a) to (e) of Lok Sabha Unstarred Question No.2641 for 03.01.2018 asked by Shri Badruddin Ajmal, regarding funds allocated for welfare of minorities.

Amount in Lakhs

Sl. No.	State	During 11th Plan		During 12th Plan	
		Fund Released	Utilization reported*	Fund Released	Utilisation reported*
1	Uttar Pradesh	79012.30	68715.71	109152.22	103791.89
2	West Bengal	61139.52	61000.00	131966.31	90000.00
3	Assam	46892.62	42483.40	46679.58	2073.31
4	Bihar	40563.07	29035.08	41686.31	9757.08
5	Manipur	12043.01	10665.83	11556.33	886.56
6	Haryana	4895.55	3657.32	4800.33	615.47
7	Jharkhand	13944.70	11342.24	11040.51	1878.03
8	Uttrakhand	3235.84	3151.94	7758.51	4750.38
9	Maharashtra	5671.69	5045.59	5135.92	1085.00
10	Karnataka	3793.15	3793.15	11442.63	897.00
11	Andaman & Nicobar Island	68.25	68.25	130.16	25.30
12	Odisha	2562.21	2558.48	3948.41	909.20
13	Meghalaya	3047.65	3039.64	2598.81	829.54
14	Kerala	1462.92	1252.55	3662.33	1413.34
15	Mizoram	2724.93	2716.68	2244.81	1090.51
16	Jammu & Kashmir	1349.61	1343.79	1251.19	323.36
17	Delhi	1099.73	980.30	790.18	561.45
18	Madhya Pradesh	1398.30	1266.30	1006.17	520.28
19	Sikkim	1100.02	919.53	1606.72	493.18
20	Arunachal Pradesh	8232.15	8232.15	18838.00	7157.31
21	Andhra Pradesh	No Minority Concentration District was identified.		7416.39	2458.26
22	Telangana			5887.72	741.00
23	Tripura			11854.77	8888.31
24	Punjab			2135.81	740.10
25	Rajasthan			9721.42	4701.93
26	Gujarat			0.00	0.00
27	Chhattisgarh			2029.80	541.74

*as per records of the Ministry.